

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD SPECIAL BENCH – 1  
VC AND PHYSICAL (HYBRID) MODE**

ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
**25-04-2024 AT 02:30 PM**

**CP No. 13/241/HDB/2024**

u/s. 130, 213, 241, 242 & other applicable Provisions of the Companies Act, 2013

**IN THE MATTER OF:**

Mr. Sai Kumar Mateti and MR. Durgam Prakash Mateti **...Petitioner/s**

**AND**

Sandhya Corporation Pvt Ltd & 12 Others **...Respondent/s**

**C O R A M:-**

SHRI. PRAVEEN GUPTA, HON'BLE MEMBER (JUDICIAL)  
SHRI. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)

**ORDER**

Learned Counsel Mr Kailash, for petitioner present through Video Conference.  
Learned Counsel Ms Harshita Datla, for respondents present physically and states  
that Vakalat filed on 25.04.2024 physically and also e-filed.  
Matter adjourned to 06.06.2024.

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**